HIGH COURT OF CHHATTISGARH: BILASPUR

ENDORSEMENT

Endt. No. <u>293</u> /Confdl./2024 I-8-6/2001 (Pt IV)

Bilaspur, dated the 18/03/2024

Copy of Order No. F. No. 2855/1008/XXI-B/C.G./2024 dated 18.03.2024 issued by the Principal Secretary, Government of Chhattisgarh, Law and Legislative Affairs Department, Raipur forwarded to:-

Copy forwarded to: -

- 1. Joint Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 2. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 3. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 4. Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 5. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 6. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 7. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 8. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 9. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 10. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 11. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 12. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 13. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 14. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 15. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 16. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur for information of his Lordship. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- 17. All Registrars, High Court of Chhattisgarh, Bilaspur for information.

Contd... 2/-

- 18. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 19. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
- 20. Shri Ashok Kumar Lal, VI Additional District and Sessions Judge, Bilaspur for information and compliance. He is directed to take over charge of his new post on or before 01.04.2024 and send his handing and taking over charge reports.
- 21. District & Sessions Judge, Bilaspur for information. He is requested to impress upon the transferred Officer that if he is in occupation of Government accommodation, he should vacate the same <u>on or before 01.04.2024</u> under intimation to this Registry. He is also requested to send immediately the handing/taking over charge reports of transferred Officer to this Registry.
- 22. District & Sessions Judge, Balod/ Balrampur at Ramanujganj/ Baloda-Bazar/ Bemetera/ Bastar at Jagdalpur/ Dakshin Bastar at Dantewara/ Dhamtari/ Durg /Jashpur at Jashpurnagar/ Janjgir-Champa/ Korba/ Koriya (Baikunthpur)/ Kondagaon/ Kabirdham at Kawardha/ Mahasamund/ Mungeli/ Raigarh/Raipur/ Rajnandgaon/ Surajpur/ Surguja at Ambikapur /Uttar Bastar (Kanker) for information.
- 23. All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
- 24. Additional Registrar (Judicial/D.E./Admn./Copying/Confidential/Civil & Supreme Court Section/Works/Criminal), High Court of Chhattisgarh, Bilaspur for information.
- 25. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 26. Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- 27. Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- 28. Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- 29. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- 30. Deputy Registrar (S.C.M.S. Cell & S.W./D.E./Protocol/O/o R.G./Works/T.A. & Medical/Supreme Court Section/Establishment/Lawazima), High Court of Chhattisgarh, Bilaspur for information.
- 31. Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- 32. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- 33. Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- 34. Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

(SUDHIR KUMAR) REGISTRAR GENERAL

GOVERNMENT OF CHHATTISGARH LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA MAHANADI BHAWAN, ATAL NAGAR, NAVA RAIPUR (C.G.)

//ORDER//

1 8 MAR 2024'

2855

Nava Raipur, dated .03.2024

F. No. /1008/XXI-B/C.G./2024. In continuation of this Department's Order No. 2790/911/XXI-B/C.G./2024 dated 15th March, 2024 and On recommendation of Hon'ble the Chief Justice, High Court of Chhattisgarh, the State Government, hereby, withdrawing the services of Shri Ashok Kumar Lal, VI Additional District and Sessions Judge, Bilaspur, from the High Court of Chhattisgarh, appoints him as Member Secretary, Chhattisgarh State Legal Services Authority, Bilaspur, on deputation from the date he assumes charge of his office.

By order and in the name of the Governor of Chhattisgarh,

(Rajnish Shrivastava)
Principal Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department
Nava Raipur, dated .03.2024

Endt.No. /1008/XXI-B/C.G./2024

Copy forwarded to,-

- 1. Registrar General, High Court of Chhattishgarh, Bilaspur, with reference to Memo 276/II-15-2/2005(Pt.IV), II-2-17/2001 (Pt IV)/ II-2-2 / 2007 / II-6-2 / 2015 / I-8-6 / 2001 / 2001(Pt.IV)/Confdl./2024, Bilaspur, dated 12th March, 2024 and 289/II-15-2/2005(Pt.IV), II-2-2/ 2007, II-6-2 / 2015 /Confdl./2024, Bilaspur, dated 16th March, 2024,
 - 2. Accountant General, Chhattisgarh, Raipur,

3. Shri Ashok Kumar Lal, VI Additional District and Sessions Judge, Bilaspur,

4. Private Secretary to Hon'ble Law Minister, Govt. of Chhattisgarh, Mantralaya, Atal Nagar, Nava Raipur for perusal of Hon'ble Law Minister,

5. Private Secretary to Principal Secretary, Law, Govt. of Chhattisgarh, Mantralaya, Atal Nagar, Nava Raipur for perusal of Principal Secretary, Law,

6. Deputy Director, Govt. Regional Printing Press, in front of Indravati Bhawan, Atal Nagar, Nava Raipur for publication in the forthcoming Gazettes (Extra Ordinary),

for information and necessary action.

(Shahabuddin Qureshi)

Additional Secretary

Government of Chhattisgarh

Law and Legislative Affairs Department